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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

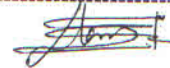
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 244/16	TP 95/17	Hearing	433(e) /433(f)	Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ARUN CHANDRAN. K

PETITIONER



PRACTISING COMPANY SECRETARY

M.O. 8606060427

Representative of petitioner is present. He requested adjournment on the ground counsel is unable to attend. It is stated that notice was sent to the respondent, but, none appeared for respondent. Respondent is called, absent.

Meanwhile, petitioner is directed to comply the relevant provisions and rules framed under the I&B Code which are applicable to the facts of this case and await information about service of notice.

List it on 28.04.2017.

MEMBER (J)

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MEMBER (T)

